

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 09-09-2025; List of Stakeholders as on Date: 23-05-2026; Name of IP: Amit Vijay Karia; Process Number: 1; Last 5 digit of registration number: 13969

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	16240384	0	5148750	0	11091634	0	NA
2	Liquidation costs incurred till date	0	5000000	0	5000000	0	0	0	NA
3	Secured financial creditors	3	107218420	3	83211886	0	24006534	0	Annexure 3
4	Unsecured financial creditors	7	217481723	6	139389634	0	78092089		Annexure 4
5	Operational creditors (Workmen)	18	85070705	1	843160	0	84227545		Annexure 5
6	Operational creditors (Employees)	242	19976152	242	14495292	0	5480860		Annexure 6
7	Operational creditors (Government Dues)	5	630177638	2	1958536	0	628219102		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	207	1708694238	181	421084634	0	1287609604		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	3597375	1	1053212	0	2544163		Annexure 9
Total		484	2793456635	436	672185104	0	2121271531	0	